

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
ORDER

The following transfers & postings are being made in Official exigency with immediate effect :

S. N.	Name & Emp. Code of the Official	From	To
1.	Uday Singh Meena S/o Sh. Jouhari Ram Meena (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin.III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjeev Kumar Aggarwal, Ld. District Judge (Commercial Court)-01 Distt: Central THC
2.	Gaurav Mann S/o Krishan Kumar (Newly Appointed)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Manisha Khurana Kakkar, Ld. ASJ (FTC)-01 Distt : South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dig Vinay Singh, Ld. Spl. Judge (PC Act) ACB-02 RACC
3.	Kuldeep EC: 43874173	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dig Vinay Singh, Ld. Spl. Judge (PC Act) ACB-02 RACC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Manisha Khurana Kakkar, Ld. ASJ (FTC)-01 Distt : South Saket
4.	Rahul Kajla S/o Sh. Sanjay Kajla (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin.III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Dr. Tarun Sahrawat, Ld. PO-MACT Distt : Shahdara KKD
5.	Amarjeet EC: 65863777	Desg: Peon Role: Orderly Posting: In the Court of Dr. Tarun Sahrawat, Ld. PO-MACT Distt : Shahdara KKD	Desg: Peon Role: Peon Posting: Office Pool, Admin Branch Distt: Shahdara KKD
6.	Bindu D/o Sh. Rajender Prasad (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin.III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Twinkle Wadhwa, Ld. ADJ-04 Distt: South East Saket
7.	Sunil Hooda EC : 84668333	Desg: Peon Role: Orderly Posting: In the Court of Ms. Twinkle Wadhwa, Ld. ADJ-04 Distt: South East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Swati Gupta-II, Ld. MM-05 Distt : North Rohini
8.	Rajesh Kumar Sharma EC: 91007/3082009	Desg: Peon Role: Peon Posting: Office Pool, Admin.III Distt: Central THC	Desg: Peon Role: Orderly Posting: Attached with Sh. Ashok Kumar, Ld, DHJS Officer Distt: West THC

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9.	Anuj Rana S/o Sh. Subhash Rana (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin.III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Chhavi Kapoor, Ld. ASJ-01 (POCSO) Distt: New Delhi PHC
10.	Ashish EC: 64601004	Desg: Peon Role: Orderly Posting: In the Court of Ms. Chhavi Kapoor, Ld. ASJ-01 (POCSO) Distt: New Delhi PHC	Desg: Peon Role: Peon Posting: R & I Branch Distt : North Rohini
11.	Sanjeev Kumar EC: 93253960/90898	Desg: Farash Role: Orderly Posting: In the Court of Ms. Swati Gupta-II, Ld. MM-05 Distt : North Rohini	Desg: Farash Role: Orderly Posting: In the Court of Sh. Pankaj Arora, Ld. ASJ-04 Distt : North East KKD
12.	Avinash Kumar S/o Sh. Gyanendra Singh (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin.III Distt: Central THC	Desg: Peon Role: Orderly Posting: Attached with Sh. Nishant Garg, Ld. Addl. Coordinator, Delhi International Arbitration Centre, Hon'ble High Court of Delhi, New Delhi (On Diverted Capacity)
13.	Hem Lal Budhathoxi EC : 11822383/10614	Desg: Peon Role: Orderly Posting: Attached with Sh. Nishant Garg, Ld. Addl. Coordinator, Delhi International Arbitration Centre, Hon'ble High Court of Delhi, New Delhi (On Diverted Capacity)	Desg: Peon Role: Peon Posting: Record Room (Sessions) Distt : Central THC
14.	Purnima Sharma EC: 39652501/92094	Desg: Peon Role: Peon Posting: R & I Branch Distt : North west Rohini	Desg: Peon Role: Peon Posting: R & I Branch Distt : New Delhi PHC
15.	Babita Rawat EC: 66599861	Desg: Peon Role: Orderly Posting: In the Court of Ms. Neha Saini, Ld. MM (NI Act) Digital Court-07 & Sh. Gaurav Goyal, Ld. MM (NI Act) Digital Court-08 Distt : South west Dwarka	Desg: Peon Role: Peon Posting: R & I Branch Distt : North West Rohini
16.	Aas Mohd EC: 92467332/10566	Desg: Peon Role: Peon Posting: R & I Branch Distt : New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Neha Saini, Ld. MM (NI Act) Digital Court-07 & Sh. Gaurav Goyal, Ld. MM (NI Act) Digital Court-08 Distt : South west Dwarka

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17.	Avi Rohilla S/o Sh. Mukesh Kumar (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin.III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rakesh Syal, Ld. District Judge (Commercial Court)-03 Distt : South west Dwarka
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1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. This order shall not be considered as a change of cadre of the official mentioned at S. No.11. He shall continue to be in his parent cadre for all purposes.
3. Sh. Harish Ram, Orderly, EC : 90373/14011538, presently posted in the Court of Sh. Sanjeev Aggarwal, Ld. District Judge (Commercial Court-01), Central, THC is hereby deputed in Video Conferencing (Room No. 211), THC as an interim measure till the joining of regular peon posted therein i.e. Sh. Shri Ram from medical leave or till further orders whichever is earlier.

Girish Kathpalia
07.12.2022

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI Q & R

No. 91448-538 /ADMIN-III/Central/P&T/2022

Dated, Delhi the 07 DEC 2022

Copy forwarded for information and necessary action to:-

1. The Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, Central/South/South-East/West/North-East/North/Shahdara/New Delhi/North West/RACC Delhi.
3. The Officers Concerned.
4. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central/South/South-East/West/North-East/North/Shahdara/New Delhi/North West/RACC Delhi.
5. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central/South/South-East/West/North-East/North/Shahdara/New Delhi/North West/RACC Delhi.
6. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
7. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
8. Dealing Officials, Accounts Branch, Central/South/South-East/West/North-East/North/Shahdara/New Delhi/North West/RACC Delhi.
9. The Officials concerned.
10. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
11. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

[Signature]
Branch Incharge, Admin. Branch-III
O/o PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI